GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 3177 TO BE ANSWERED ON 04.08.2016

RURAL ROAD CONNECTIVITY UNDER PMGSY

3177. SHRI KAMAL NATH: SHRI KANWAR SINGH TANWAR: SHRI JYOTIRADITYA M. SCINDIA:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether it is a fact that Union Government had resolved to connect every village under the Pradhan Mantri Gram Sadak Yojana (PMGSY);
- (b) if so, the details in this regard;
- (c) the number of such roads under PMGSY in Madhya Pradesh and Uttar Pradesh which are under construction for the last four years but their construction is yet to be completed;
- (d) whether any time limit had been fixed under PMGSY for construction of all such roads and if so, the details in this regard; and
- (e) whether any disciplinary action has been taken against those contractors who failed to construct such roads within the stipulated time period and if so, the details of action taken in this regard, State/UTwise?

ANSWER MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV)

- (a)& (b): Pradhan Mantri Gram Sadak Yojana (PMGSY) is a one-time special intervention to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations in the core network. As per PMGSY guidelines, unconnected habitations having population of 500 persons and above (Census 2001) in Plain areas and 250 persons and above (Census 2001) in Special Category States (Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim, Tripura, Himachal Pradesh, Jammu & Kashmir and Uttarakhand), the desert Areas (as identified in the Desert Development Programme), the Tribal (Schedule V) areas and selected Tribal and Backward Districts (as identified by the Ministry of Home Affairs and Planning Commission) are eligible to provide all weather road under PMGSY.For Most intensive IAP blocks as identified by Ministry of Home Affairs the unconnected habitations with population 100 and above (as per 2001 Census) is eligible to provide all weather roads under PMGSY.
- (c): In Madhya Pradesh under PMGSY 12,713 road works were sanctioned upto March'2012, out of this 12,446 road works have been completed upto May'2016 and 267 road works are yet to be completed.

In Uttar Pradesh under PMGSY 16,243 road works were sanctioned upto March'2012, out of this 15,662 road works have been completed upto May'2016 and 581 road works are yet to be completed.

(d) & (e): As per the programme guidelines, a period of twelve calendar months has been specified for completion of road works in plain areas and eighteen calendar months for hill roads (Stage-I) and special areas. Similarly time period of upto 24 calendar months is allowed for roads having cross drainage works exceeding 25 meter length.

'Rural road' is a State subject and all matters relating to execution of PMGSY works, tendering and contracting process are entirely the responsibility of the State Government.PMGSY works are executed by the State through contractors with the capability of executing work within the given time and with requisite quality. Every work under the programme is contracted as per the provisions of the Standard Bidding Document (SBD) prescribed by National Rural Roads Development Agency (NRRDA).

In case Contractors do not complete the work in stipulated time, contracts can be terminated and defaulting contractors can be debarred for participating in any fresh tenderby the State Government. Requisite deductions and recoveries can be made from the security deposit of contractor by the State Government. State wise detail of action taken against the contractors in specific cases is not maintained centrally at the level of the Ministry.
